

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 120/GT/2023**

Subject : Petition for approval of tariff of Barauni Thermal Power Station Stage-II (2x250 MW) on COD of Unit-9 (Unit-2 of Stage-II)

Petitioner : NTPC Limited

Respondents : North Bihar Power Distribution Company Limited and 1 other

Date of Hearing : **27.2.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member

Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Suhael Buttan, Advocate, NTPC  
Shri Nikunj Bhatnagar, Advocate, NTPC  
Shri Prashant Chaturvedi, NTPC  
Shri Ajay Pratap Singh, NTPC  
Shri Tabrez Malawat, Advocate, Bihar Discoms  
Shri Syed Hamza, Advocate, Bihar Discoms  
Shri Sourajit Sarkar, Advocate, Bihar Discoms  
Ms. Rupali Jain, Advocate, Bihar Discoms

**Record of Proceedings**

During the hearing, the learned counsel for the Petitioner requested time to file an amended petition for approval of tariff for both Unit-8 and Unit-9 through a consolidated petition.

2. The learned counsel for the Respondents, Bihar Discoms, requested time to file their reply to the amended petition.
3. The Commission, after hearing the parties, directed as under:
  - (a) The Petitioner is allowed to file an amended petition ensuring that the queries raised through RoP of the hearing dated 30.10.2023 and order dated 20.1.2024 (in Petition No. 231/GT/2020) are addressed properly while furnishing clear and consistent information. The said amended petition will be submitted by the Petitioner on or before **3.4.2024** after serving a copy to the Respondents.
  - (b) The Respondents will file their reply to the amended petition after serving a copy to the Petitioner by **1.5.2024** and the Petitioner may file its rejoinder, if any, by **29.5.2024**. The parties shall complete their submissions within the due dates mentioned, and no extension of time shall be granted.



4. The Petition will be listed for hearing on **20.6.2024**.

**By order of the Commission**

Sd/-  
**(Deepak Pandey)**  
**Assistant Chief (Law)**

